

28/6/99

Mr. Manish Shishodiya Counsel for the Applicant

Register Put up in Court for  
admission on 07/7/99 as prayed.

  
REGISTRAR  
C.A.T., JODHPUR

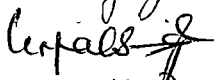
07/7/99

Mr. Manish Shishodiya, Counsel for  
the applicant.

Heard.

The applicant is seeking  
appointment on compassionate  
ground. The applicant does not  
have any right for compassionate  
appointment as there is no liability  
on him for maintenance of any  
other members of his family as  
he is the only survivor of the  
Government servant. Therefore, we  
do not consider the case fit for  
admission. It deserves to be dismissed  
and is hereby dismissed at the  
admission stage.

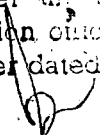
The O.A. is disposed of  
accordingly.

  
(GOPAL SINGH)  
ADM. MEMBER.

  
(A.K. MISRA)  
JUDL. MEMBER.

Copy of Order sent  
to Pet. No. 2142  
Copy of order sent to  
R/103 No. 211 to 213  
dt. 16/7/99  
along with C.A. & uls  
ann.

Part II and III destroyed  
in my presence on 16-7-2006  
under the supervision of  
section officer (J) as per  
order dated 16/5/2006

  
Section officer (Record)